GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3630 ANSWERED ON:26.04.2012 FUNDS FOR RAIL SECURITY Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

Will the Minister of RAILWAYS be pleased to state:

(a) the details of the funds allocated and utilised by the Railways for Rail Security;

(b) whether the funds allocated are insufficient as compared to the actual requirement of Rail Security;

(c) if so, the steps taken by the Railways in this regard;

(d) the reasons for not being able to formulate any policy for safety of its assets in consultation with the States; and

(e) the efforts being made by the Railways to fill the gaps in security systems?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a): The responsibility of prevention and detection of crime and maintenance of law and order in trains and station premises rests with States which they discharge through the Government Railway Police(GRP). 50% cost of the GRPs is shared by Ministry of Railways with concerned State Governments. Railway Protection Force (RPF), under the Ministry of Railways, supplements efforts of States for better protection and security of railway property, passengers and passengers area and matters connected therewith. The details of the budget allocated/utilized on the Railway Protection Force and Government Railway Police (50%) for financial year 2010-11 are as under-

Budget 2170,99,46 (in thousands of rupees)

Actual 2114,31,57 (in thousands of rupees)

In addition to this, budget is also sanctioned for security related works under Works Programme and Machinery & Plant (M&P) Programme of Railways every year based on requirements.

(b)&(c): Expenditure on railway security also includes expenditure by State Governments on Government Railway Police (GRP) and on the District Police which is responsible for guarding of railway tracks, tunnels and bridges etc. Thus, railways are not the only agency incurring expenditure on railway security.

(d): At present, a three tier security system consisting of RPF, GRP and District Police is prevailing over railways. RPF, under the Ministry of Railways, is supplementing the efforts of the State Governments in strengthening of railway security. Close coordination and liaison has been maintained at the Railway Board, Zonal and Divisional level with State authorities for strengthening of railway security.

(e): Security of passengers has been identified as one of the priority areas by Railways for strengthening and upgradation. Efforts made to strengthen railway security in recent past include escorting of important Mail/Express trains, regular coordination with GRP/ Civil Police, nomination of 202 stations for installation of Integrated Security System, procurement of modern security related equipment, setting up on an All India Security Help Line, networking of RPF Posts and Security Control Rooms, setting up of a commando training center, establishment of new RPSF Battalions etc.